

CBI Vs. Surender Singh & Ors.

CC No. 3/2019

22.07.2020

Present: Sh. A. K. Kushwaha, Ld. PP for CBI.
Sh. M. S. Bammi, Ld. counsel for A-5.
Sh. L. K. Singh, Ld. Counsel for A-6.
Sh. Sidharth Joshi, Ld. Counsel for A-7.
Sh. Anil Mishra and Sh. Ashok Kumar, Ld. Counsels for A-8.
A-1 to A-4 are already P.O.

The matter has been taken up from 11.30 AM to 12.20 PM and 12.30 PM to 01.20 PM through video conferencing, using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

Part arguments of Ld. counsel for A-7 heard from 11.30 AM to 12.20 PM and 12.30 PM to 01.20 PM.

Ld. counsel for A-7 submits that he is not available for next three days as his father is to be admitted in the hospital for three days for chemotherapy and he has to attend him in the hospital.

Ld. counsel for A-8 also submits that he will not be able to argue in between as he is out of Delhi and is not having the case file with him.

In view of the aforesaid facts and circumstances, put up for further arguments on behalf of Ld. counsel for A-7 on **27.07.2020** at **11.00 AM**.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.

Handwritten signature and date: 22/7/2020

(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
22.07.2020.

CBI Vs. Sanjay Kumar
Closure Report No. 3/2019

22.07.2020

Present: Sh. Pankaj Gupta, Ld. Sr.PP for CBI with IO/ASP Sh.

Chander Deep.

The matter has been taken up through video conferencing using CISCO WEBEX hosted by Sh. Mukesh Kant Sharma, Reader of this Court.

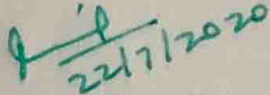
The matter is fixed for consideration of the closure report through video conferencing.

The clarifications were to be submitted by the IO. He submits that he could not go through the documents as HIO Insp. Sumit Gupta, who is having file could not be contacted as he is under quarantine. I.O. seeks further time to give clarifications. Heard. In view of the reasons given, the request is allowed.

Put up for further hearing/clarifications on the closure report by the IO on **04.08.2020** at **11.00 AM**.

On the request of Ld. PP for CBI, copy of this order sheet be also provided to him for his office record.

A copy of this order be also sent to the Computer Branch for uploading on the official website.


(Anil Kumar Sisodia)
Special Judge (PC Act), (CBI)-07,
Rouse Avenue Courts, New Delhi
22.07.2020.